

loan of Rs. 32.70 lakhs was drawn by the Orissa Government during the Second Plan period under the Village Housing Project Scheme for improvement of housing conditions in the rural areas.

(b) A portion of the loan allocation to the Government of Orissa for the Third Plan will be converted into a subsidy for the grant of house-sites to the landless agricultural workers as soon as the details have been finalised. The allocation for Orissa under the Scheme is Rs. 50 lakhs.

#### Cottage Industries in Orissa

**2638. Shri Mallick:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to establish cottage industries in each Panchayat Samiti in Orissa during the Third Five Year Plan period for the benefit of rural people; and

(b) if so, the amount allotted by the Central and State Governments respectively for the scheme?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Yes, Sir.

(b) The details of the scheme are under preparation.

#### O. & M. Division

**2639. Shri E. Madhusudan Rao:** Will the Prime Minister be pleased to state:

(a) whether the efficiency of the Government offices has been increased due to the O & M Division started a few years back;

(b) if so, the details thereof; and

(c) whether Government are contemplating to extend this scheme to the State Governments also?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir. Generally the result of the work of the O. & M. Division has been that efficiency consciousness has been created among government servants of all grades, the disposal of work has

been speeded up in many Ministries and Departments, a number of detailed procedures have been improved and quite a few organisational reforms have been introduced.

(b) Detailed account of the work done by the O. & M. Division has been given in Reports One to Six of the O. & M. Division which have been already placed on the Table of the House and formed subject of discussion in the House on more than one occasion. In this connection reference is also invited to the announcement made by the Prime Minister in the Lok Sabha on 10th August 1961 in which details of certain measures for strengthening the administration were given. A report on the progress made in implementing these measures was placed in the Parliament Library on 17th May, 1962.

(c) Setting up of O. & M. Units in States is primarily the responsibility of the State Government. However, it may be mentioned that, as a result of the recommendation made by the Central Government, most of the State Governments have already constituted O. & M. Units or Sections in their administrations. A brief account of the working of O. & M. Units of State Governments has been given on pages 66 to 80 of the Sixth Report of the O. & M. Division placed on the Table of the House on 5th May 1961. Measures for strengthening the administration announced by Prime Minister on 10th August 1961 have also been brought to the notice of State Governments who will be given such assistance as they may require in introducing these measures in their administration.

#### Industrial Estates in U.P.

**2640. Shri E. Madhusudan Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Industrial Estates in U.P. by the end of 1961-62 with names of the places of their location; and

(b) the number of such Estates to be set up during 1962-63 and the places where the Estates will be located?